


ORDER

Re : Situation arising due to outbreak of the novel coronavirus (COVID-19)

Keeping in view the prevailing situation arising due to outbreak of the novel coronavirus (COVID-19), considering the prevailing lockdown/curfew situation, in continuation of earlier order passed by this Court bearing No. 6/Spl./RG/Misc. dated 13.04.2020, Hon'ble the Chief Justice has been pleased to order as under:-

“ During the period w.e.f. 01.05.2020 till the lockdown/curfew is in force, all officers/officials of the High Court shall work from Home and will make themselves available as and when their services are so required by their Branch Incharge. They will not leave the station and will report for duty without any lapse immediately on call.”

BY ORDER OF HON'BLE THE CHIEF JUSTICE


29.4.20.20
(Sanjiv Berry)
Registrar General
29.04.2020